

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 10/RC/2013**

Subject : Application under section 142 of the Electricity Act, 2003 for non-compliance of Commission's directions.

Date of Hearing : 8.8.2013

Coram : Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : Shamanur Sugars Ltd.

Respondents : Karnataka Power Transmission Co. Ltd. and others

Parties present : Shri Shudhan, Advocate for the respondents

**Record of Proceedings**

None was present on behalf of the petitioner.

2. Learned counsel for the respondents submitted that Writ Petition filed before the Hon'ble High Court of Karnataka is likely to be listed for hearing in the last week of August. Learned counsel requested to list the petition thereafter.

3. The Commission directed to list the petition of 17.9.2013 as last chance.

By order of the Commission,

Sd/-  
(T. Rout)  
Joint Chief (Law)